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Title: The Minister of State in The Ministry of Road Transport and Highways, Minister of State in The Ministry of Shipping And Minister of State in The Ministry of Chemicals And Fertilizers laid a statement regarding status of implementation of the recommendations contained in the 12th and 15th reports of the Standing Committee on Chemicals and Fertilizers pertaining to the Department of Pharmaceuticals, Ministry of Chemicals and Fertilizers.

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): Madam, since the Statements are lengthy, I do not want to take the precious time of the House. Hence, I seek your permission to lay the following statements:

(1) Status of implementation of the recommendations contained in the 12th Report of the Standing Committee on Chemicals and Fertilizers on 'Functioning of National Institutes of Pharmaceuticals Education and Research', Department of Pharmaceuticals, Ministry of Chemicals and Fertilizers.

status of implementation of the recommendations contained in the 15th Report of the Standing Committee on Chemicals and Fertilizers on Action Taken by the Government on the observations/recommendations contained in the 4th Report of the Committee on 'Jan Aushadhi Scheme', pertaining to the Department of Pharmaceuticals, Ministry of Chemicals and Fertilizers.
